

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 179 of 2010 & IA No. 248 of 2010

Dated: 11th November, 2011

In the matter of:

M/s Patikari Power Private Limited Appellant (s)

Versus

**Himachal Pradesh Electricity
Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. D.D. Samal

Counsel for the Respondent (s) : Mr. Anand K. Ganesan, Adv.
for HPSEB.
Ms. Surbhi Sharma, Adv. for
HSEB

ORDER

The Court has not assembled today.

As agreed by learned counsel for the parties, matter is adjourned to
24th November, 2011.

(Court Master)

rkt